

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3159  
ANSWERED ON:07.08.2015  
DBT Scheme on Food and Kerosene  
Karandlaje Km. Shobha

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of subsidy schemes presently under Direct Benefit Transfer (DBT) schemes, scheme and State-wise;  
(b) whether the Government has rolled out the Food and Kerosene subsidies through DBT under Public Distribution System (PDS);  
(c) if so, the details thereof, State-wise including Andhra Pradesh, if not, the reasons therefor;  
(d) whether Government has done a feasibility study prior to making a shift to DBT mode for subsidies on both kerosene and food under PDS and also propose to have Aadhaar linkage for all PDS beneficiaries, if so, the details thereof; and  
(e) whether any common database of beneficiaries is maintained for food and kerosene/subsidies under the PDS scheme, if so, the details thereof?

**Answer**

The Minister of State in the Ministry of Finance  
(Shri Jayant Sinha)

(a) At present LPG subsidy scheme viz. PAHAL is under Direct Benefit Transfer (DBT) scheme across the country. State-wise status is as under:-

State Name No. of Districts CTC as on CTC (ATC+BTC)Overall %

31-07-2015 31-07-2015

Andaman & Nicobar	3	53773	79.4%
Andhra Pradesh	13	8835549	94.5%
Arunachal Pradesh	17	143297	76.6%
Assam	27	2395448	84.6%
Bihar	38	5292498	86.9%
Chandigarh	1	230891	89.7%
Chattisgarh	27	1503331	85.2%
Dadra & Nagar Haveli.	1	57054	85.5%
Daman & Diu	2	50610	87%
Delhi	11	3576837	76.5%
Goa	2	377968	90.2%
Gujarat	33	5649650	87.8%
Haryana	21	3904936	85.0%
Himachal Pradesh	12	1207935	88.0%
Jammu & Kashmir	22	1233026	76.5%
Jharkhand	24	1497415	85.8%
Karnataka	30	8845822	89.7%
Kerala	14	6813200	89.4%
Lakshadweep	1	3596	93.9%
Madhya Pradesh	51	5729335	87.7%
Maharashtra	36	16560792	87.2%
Manipur	9	235950	75.3%
Meghalaya	11	113385	85.5%
Mizoram	8	173200	67.0%
Nagaland	11	116632	64.8%
Odisha	30	2427003	86.9%
Puducherry	4	299576	93.7%
Punjab	22	5198997	88.3%
Rajasthan	33	7289247	89.0%
Sikkim	4	97974	89.5%
Tamil Nadu	33	14330906	91.5%
Telangana	10	6725471	89.0%
Tripura	8	333485	89.0%
Uttar Pradesh	75	26038466	87.5%
Uttarakhand	13	1593905	88.0%
West Bengal	20	9165104	90.4%
Grand Total	677	138002264	88.2%

(b) to (e): In the food subsidy, the States/UTs have been suggested to opt for DBT or automation of Fair Price Shops. For DBT, pre-requisites for the States/UTs are complete digitization of beneficiary data seeded with available Aadhaar and bank account details of beneficiaries. Except 3 UTs, namely, Chandigarh, Dadra & Nagar Haveli and Puducherry no other State/UT has indicated its willingness to implement DBT.

The distribution of kerosene is a matter entirely in the domain of the State Governments/UT Administrations and letters have been written to Chief Ministers/Administrators of State Governments/UTs including Andhra Pradesh for Direct Benefit Transfer in kerosene. A pilot project on Direct Cash transfer was initiated in Kotkasim tehsil of Alwar district in Rajasthan.

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